GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 4168
TO BE ANSWERED ON 19TH AUGUST, 2025

Aquaculture Insurance Scheme

4168. Shri Mohibbullah:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) the total number of aquaculture farmers and farm area covered under the Aquaculture Insurance Scheme, State-wise and district-wise in Uttar Pradesh;
- (b) the details regarding the total amount of premium paid and claims made by such farmers since the inception of scheme, State and district-wise;
- (c) the details regarding the number of farmers who received one time incentive under then scheme, State-wise and district-wise in Uttar Pradesh;
- (d) whether the Government has conducted any awareness sessions on procedures followed by farmers while filing claims; and
- (e) if so, the details regarding the number of sessions organized, State-wise and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

(a) and (e): The Department of Fisheries, Ministry of Fisheries Animal Husbandry and Dairying is implementing a new Central Sector Sub-scheme namely the Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY) under the ongoing Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of four years from FY 2023-24 to FY 2026-27 at an estimated outlay of ₹6000 crore.

The Department of Fisheries, Ministry of Fisheries Animal Husbandry and Dairying has developed and made operational the National Fisheries Digital Platform (NFDP) under PM-MKSSY on 11.09.2024. The NFDP aims at formalization of the Indian fisheries and aquaculture sector through creation of work-based digital identities and the database for all stakeholders in fisheries sector. It also serves as 'one-stop' solution for access to institutional credit, strengthening of fisheries co-operatives, incentivizing aquiculture insurance, performance-based incentives, fisheries' traceability systems and training and capacity building.

The PM-MKSSY under its component 1-B provides for one-time incentive for purchase of aquaculture insurance by the farmers. The one-time incentive for aquaculture insurance is provided at the rate of 40% of the premium paid with a ceiling up to ₹25,000 per hectare, limiting ₹1 lakh per farmer for farms upto 4 hectares Water Spread Area (WSA). For the intensive aquaculture system including intensive systems like cage culture, RAS, bio-floc, and raceways etc. incentive for aquaculture insurance is provided at the rate of 40% of the premium paid with a ceiling up to ₹1 lakh per farmer for 1800 m3 for intensive aquaculture systems. Further, the SC/ST and women beneficiaries get an additional 10% of incentive. As on date, 684 lead applications have been received on the NFDP including 58 from Uttar Pradesh and the same have been forwarded to the insurance companies on the portal. Further, a total of 29 aquaculture farmers have applied for one-time incentive under PM-MKSSY on NFDP and 8 aquaculture farmers have availed the benefit of one-time incentive. The State and District-wise details alongwith the premium amount are furnished at Annexure-II. A total of 85 awareness camps has been conducted and the state-wise details are furnished at Annexure-II.

Annexure-I

Statement referred to in reply to the Lok Sabha unstarred Question No. 4168 put in by Shri Mohibbullah, Hon'ble Member of Parliament, Lok Sabha for answer on 19th August, 2025 regarding Aquaculture Insurance Scheme

(i) State-wise and District-wise details of the One-Time Incentive applications received

SI. No	Year	Name of the State	District	No. of Farmers Covered	Covered Farm area (ha)	Premium amount
1		Andhra Pradesh	West Godavari	4	14.01	4,01,754.25
2	2024-25 & 2025- 26		Krishna	3	11.56	3,52,864.42
3			Eluru	2	30.38	7,91,075.99
4			Nellore	1	1.21	45,100.00
5			Guntur	1	1.01	57,737.40
6	2024-25 & 2025- 26	Tamil Nadu	Nagapattinam	5	7.24	2,19,253.00
7			Chennai	2	7.28	8,20,892.00
8			Pudukottai	3	7.21	2,93,794.00
9	20		Thanjavur	2	5.42	2,09,077.00
10	2025-26	Odisha	Bhadrak	1	0.40	30,737.02
11	2025-26		Kendrapara	1	0.40	21,522.92
12	2025-26	Puducherry	Puducherry	1	3.89	4,77,116.00
13	2024-25	Telangana	Hyderabad	1	1.51	72,208.92
14	2025-26	Mizoram	Mamit	2	8.00	37,93,132.92
	_			29	99.52	75,86,265.84

(ii) State-wise and District-wise details of the One-Time Incentive disbursed

SI. No	Year	Name of the State	District	No. of Farmers Covered	Covered Farm area (ha)	Premium amount	OTI Amount
1	2024-25 & 2025-	Andhra Pradesh	West Godavari	2	3.96	89,780.66	37694.97
	26		Krishna	2	6.8	185735.71	74294.79
	2024-25 & 2025-	Lamii	Nagapatti nam	2	3.23	95596.00	38238.40
			Thanjavur	2	5.42	2,09,077.00	83630.80
	Total				19.41	380,191.37	233858.96

Annexure-II

Statement referred to in reply to the Lok Sabha unstarred Question No. 4168 put in by Shri Mohibbullah, Hon'ble Member of Parliament, Lok Sabha for answer on 19th August, 2025 regarding Aquaculture Insurance Scheme: State-wise details of the camps organized

SI. No	Name of State	Number of Awareness Camps Organised
1	Madhya Pradesh	3
2	Kerala	6
3	Karnataka	4
4	Lakshadweep	2
5	Telangana	3
6	Bihar	3
7	Nagaland	1
8	Assam	5
9	Haryana	1
10	Uttar Pradesh	6
11	Rajasthan	4
12	Tamil Nadu	8
13	Manipur	10
14	Mizoram	4
15	Meghalaya	4
16	Arunachal Pradesh	2
17	Sikkim	4
18	Jammu & Kashmir	3
19	Ladakh	1
20	Odisha	11
	Total	85
